

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 14<sup>th</sup> July, 2017**  
**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLITION OF PLEADING</b>				
1.	Original Application No. 77/2017(CZ)	Dinesh Dubey Vs State of M.P. & 5 Ors.	Mr. Dinesh Dubey, Adv.	
2.	Original Application No. 78/2017(CZ)	Raghuvir Saini Vs State of Rajasthan & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
3.	Original Application No. 79/2017(CZ)	Balveer Singh Parmar Vs District Mining Officer, Dholpur, (Raj.) & Anr.	Mr. Sandeep Mishra, Adv.	
4.	Original Application No. 80/2017(CZ)	Kishore Samrite Vs Union of India & 7 Ors.	Mr. R.S. Verma, Adv.	
5.	Original Application No. 81/2017(CZ)	Ashwin Rastogi Vs State of M.P. & 207 Ors.	Mr. Apoorv Pandey, Adv.	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**